

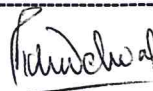
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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

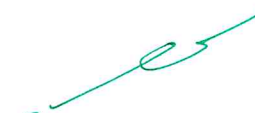
| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|------------------------|----------|-----------|-----------------|---|
| CP(IB) No.152/BB/17 | - | Admission | Under section 9 | DDB Marketing Services Pvt Ltd Vs Le Ecosystem Technology India Pvt Ltd |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|---|------------------------|---|
| 1. | ADV RAJESH KHANDELWAL Adv IB J.S. ADVOCATE LEGAL COUN 9821066047 | FOR PETITIONER |  |

ORDER

Counsel for Petitioner is present. Counsel to file Vakalat for Corporate Debtor/Respondent. Meanwhile, Counsel for the Petitioner is directed to comply with the objection raised by the Registry. For filing Vakalat and Objection. list it on 19.01.2018.


Member (T)


Member (J)